

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 627 of 2018**

Tarapado Dhiwar ... .. Appellant

Versus

The State of Jharkhand and others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellant: Mr. Prashant Pallav, Advocate  
For the Respondents: Mr. Sachin Kumar, Addl. A.G.-II  
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**Oral Order**  
**06/Dated: 09.07.2020**

With consent of the parties, hearing of this matter has been done through video conferencing. They have no complaint about any audio and video quality.

Heard the parties.

Let the State produce entire record of the concerned case in which Annexure 5 and Annexure 7 were issued by the Anchal Adhikari.

As prayed on behalf of the State, put up this matter on 29.07.2020.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**